

## IN THE CENTRAL ADMINISTRATIVE TRIBUNAL JAIPUR BENCH JAIPUR.

O.A.NO.458/96 M.A.Mo.397/96

Date of order: 11.10.1996

D.B.Sharma and others

:Applicants

Versus

Union of India & Ors.

:Respondents

Mr.S.K.Jain, brief-holder for Mr. M.K.Sharma, counselfor the applicants Mr. U.D.Sharma, counsel for the respondents

## CORAM:

3

HON 'BLE SHRI O.P.SHARMA, MEMBER (ADMINISTRATIVE) HOM BLE SHRI RATAN FRAKASH, MEMBER (JUDICIAL)

## ORDER O.P.SHARMA, (PER HON'BLE SHRI MEMBER (ADMINISTRATIVE)

The brief-holder seeks permission to withdraw the O.A. Permission granted. The O.A. is dismissed as withdrawn.

M.A.No.397/96 also stands dismissed.

(RATAN PRAKASH)

Member (J)

(O.P.SHARMA )

MEMBER (A)